

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1256
ANSWERED ON:03.03.2011
HAULAGE CHARGES
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have hiked haulage charges for container operators;
- (b) if so, the details thereof and reasons therefor;
- (c) whether any complaint has been received in this regard; and
- (d) if so, the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) Revision of Haulage Rate for containers is an ongoing process based on increase in Railway's cost of operation. Besides, as per provisions contained in the Concession Agreement with container operators a new haulage rate called Container Class Rate was introduced from 01.12.2010 for nine notified commodity groups at a rate which is 10% less than the Railway tariff for that commodity.

(c) & (d) Representations were received in regard to the Container Class Rate, which were examined and revised guidelines have been issued on 14.02.2011 increasing the rebate by another 5%. Since then, no representation has been received.